

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1470(KB)2018
IA(I.B.C)/422(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS AARYA INDUSTRIAL PRODUCTS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rishav Banerjee, Adv.] For the Applicant in IA(I.B.C)/422(KB)2021

Mr. Aishwarya Kr. Awasthi, Adv.]

Mr. Rahul Auddy, Adv.] For the Resolution Professional

Mr. Aditya Gooptu, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Since an appeal has been preferred by the Hon'ble NCLAT. The matter is supposed to come up on 14th May, 2024.
3. List the matter on **11.06.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)